

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2265**  
ANSWERED ON 15/03/2022

**HOUSES FOR HOMELESS BPL PEOPLE IN BIHAR**

2265. SHRI ASHOK KUMAR YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds allocated for the construction of houses for homeless people living Below Poverty Line (BPL) in rural areas of Bihar during each of the last three years;
- (b) the number of people benefited from the said scheme in Bihar, particularly in Madhubani and Darbhanga districts and in Madhubani Parliamentary Constituency during the said period; and
- (c) the steps being taken by the Government to provide housing facility to the homeless people living BPL in rural areas of Bihar including Madhubani and Darbhanga districts?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

- (a) Total funds released for the construction of houses under PMAYG for eligible households of Bihar during each of the last three years and the current year (till 09.03.2022) are given below:

(Amount in Lakhs)

S.No	FY	Central funds released
1.	2021-22 (till 09.03.2022)	50,572.73
2.	2020-21	6,68,393.28
3.	2019-20	4,90,296.78
4.	2018-19	4,44,932.11
Total		16,54,194.90

- (b) The number of people benefited from the said scheme in Bihar, particularly in Madhubani and Darbhanga District and in Madhubani Parliamentary constituency are given in Annexure-I.

- (c) The Ministry is taking many steps such as timely allocation of targets to States/UTs, follow up with State on providing land to landless beneficiaries, micro monitoring of house sanction and completion using IT tools, timely release of funds to States etc. for completion of targeted houses by 2024. The responsibility of distribution of physical targets and financial allocation further to districts is done by the respective State.